

SL. NO. of order	Date of Order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	12-12-87	Hon. D.S. Misra - AM. Hon. G.S. Sharma - JM	
		<p>Sri S.K. Lal for the plaintiff and Sri K.C. Sinha for the defendants are present. Sri Lal states that the plaintiff has been granted the necessary relief out of court and he does not want to prosecute this case any more.</p> <p>This, the suit having become infructuous is dismissed. The parties are directed to bear their own costs.</p>	
		be AM.	JM